

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO 2392
TO BE ANSWERED ON 09.08.2023

UTILISATION OF NIRBHAYA FUND

2392. SHRI BINOY VISWAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the budgetary allocation made for Nirbhaya Fund, year-wise during the last five years;
- (b) amount that has gone unutilized from budgetary allocation, year-wise, during the last five years;
- (c) number of One Stop Centres sanctioned and functioning till date, year-wise during last five years; and
- (d) number of Special Fast Track Courts sanctioned and functioning till date, year-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b) The Government of India had set up a dedicated non-lapsable fund called 'Nirbhaya Fund' for implementation of initiatives aimed at enhancing the safety and security for women in the country. An Empowered Committee (EC) of officers constituted under Nirbhaya Framework appraises and recommends the proposals for funding under Nirbhaya Fund in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. After appraisal by the EC, the concerned Ministries/Departments obtain approval of their respective competent financial authorities to release funds out of their respective Budget to the States/ UT's implementing agencies. These proposals aim at enhancing the safety and security for women across all States/UTs of the country, while in some cases the proposals are state specific where the safety and security measures have been implemented for addressing to the needs of particular State(s)/UT(s), in majority of the cases, the projects are sanctioned and implemented across the states/UTs by various Ministries/Departments. Some of the projects have longer gestation period and the funds are released to the implementing agencies based on the utilization of funds released for implementation of proposal(s). Till 29.3.2023, a total amount of Rs. 4923 crores have been released. Further, the EC reviews the status of implementation of projects, and expenditure on approved projects from time to time in conjunction with the concerned Ministries/Departments/ Implementing Agencies. Further, the concerned Ministries/Departments /Implementing Agencies also monitor the progress of implementation at their levels.

(c) Out of a total number of 801 OSCs approved, 733 are functional. The number of One Stop Centres sanctioned and functioning till date, year-wise during last five years is as under: -

Year	No. of OSCs approved	No. of OSCs made functional *
2018 – 19	492	291
2019 – 20	05	188
2020 – 21	0	05
2021 – 22	25	20
2022 - 23	43	25

*Include OSCs sanctioned in previous years.

(d) Out of total 1023 earmarked FTSCs, 763 FTSCs have been made operational.
